NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> <u>DAILY CAUSE LIST DATED 08.10.2021 (FRIDAY)</u>

<u>COURT – III (VIRTUAL MODE)</u>

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 128 of 2021	Kushan Mitra Vs. Amit Goel & Anr.	Mohit D Ram Kushan Mitra	Manish Kaushik-R1 Mrityunjay Kumar Shailendra Singh Kumar-IRP
2.	Comp. App. (AT) (Ins) No. 651 of 2021	Harish Raghavji Patel Vs. Steel Investments Pvt Ltd & Anr.	Nitin Mishra	Ambrin Khan-R1

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 818-819 of 2021	Pankaj Gambhir & Ors. Vs. Abhishek Dutta	Pradeep Kumar Mishra	
4.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	
5.	Comp. App. (AT) (Ins) No. 822 of 2021	Rakesh Gupta & Anr. Vs. Nitin Narang Liquidator for Gupta Marriage Halls Pvt. Ltd. & Ors.	Ashish Choudhury	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 329 of 2021	JMC Projects (India) Ltd. Vs. The Indure Pvt. Ltd.	Vikas Mishra	Kumar Aditya Varun Gupta
7.	Comp. App. (AT) (Ins) No. 648 of 2021	Greenopolis Welfare Association Vs. Three C Shelters Pvt. Ltd. & Ors.	Venket Rao	Sanjay Bhatt Niharika Sharma-R1 R.K. Gupta-R2
8.	Comp. App. (AT) No. 60 of 2021	Bharat Goenka & Anr. Vs. Satyam Creation Pvt. Ltd. & Ors.	Suman Khaitan	Abhimanyu Mahajan-R1 Anuj Singh Subhro Sanyal-R2-4 Anajn Kumar Roy

For Hearing

9.	Comp. App. (AT) (Ins) No. 816 of 2019	Shapoorji Pallonji & Co. Pvt. Ltd. Vs. Korba West Power Company Ltd. & Ors.	Sonali Jaitley Bakhshi	Manmeet Singh-R2 Pallavi Pratap
10.	Comp. App. (AT) (Ins) No. 845 of 2020	Chander Prakash Vs. JNC Constructions Pvt. Ltd. Through RP & Ors. With	Sanchit Garga	Aditya Madan-R1 Aseem Chaturvedi- R2 & R3 Prabhjit S. Soni-RP Yogesh Gupta-RA
11.	Comp. App. (AT) (Ins) No. 855 of 2020	UP Awas Evam Vikas Parishad (UP Housing and Development Board) Vs. JNC Construction Pvt. Ltd. & Ors.	Ritesh Agrawal	G.P. Madaan-R1-R2 Prabhjit Singh Soni- IRP Shivank Diddi-R3
12.	Comp. App. (AT) (Ins) No. 181 - 182 of 2021	Winsome Investor Welfare Association Vs. Amit Gupta Liquidator of Winsome Diamonds and Jewellery Ltd.	Abhijeet Swaroop	Amit Gupta Rakesh Gupta Karan Kohli Niharika Sharma Sumant Batra-R1
13.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1 Rajesh Srivastava-R2

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By order of Hon'ble Acting Chairperson -sd/-

Notice Board -sd/ Website: www.nclat.nic.in
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